

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 137 of 2015 & IA No. 219 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Bamunara Industries Welfare Association Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chouhan

Counsel for the Respondent(s) : Mr. Jayant K. Sud,
Ms. Pripuri for R-2
Mr. C.K. Rai &
Mr. Paramhans for R-1/WBERC

ORDER

Mr. C.K.Rai, learned counsel for the respondent/State Commission has today appeared and sought four weeks time to file reply/counter affidavit to the Appeal Memorandum. He is permitted to do so after serving copy of the same on the other side. Rejoinder, if any, be filed within two weeks thereafter.

Post this Appeal for hearing on **10th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/vt

**(Justice Surendra Kumar)
Judicial Member**

